

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 154. /UHC/Admin.A/2005

Dated: December 07, 2005.

Pursuant to the Government Notification No.43-Ek(5)/XXXVI(1)/2005-184/2001-T.C.-IV, dated 07.12.2005, Sri Ram Rattan Aggarwal, District & Sessions Judge, Nainital is transferred and posted as Member Secretary, State Legal Services Authority, Uttaranchal, Dehradun.

No. 155. /UHC/Admin.A/2005

Dated: December 07, 2005.

Sri Roop Deo Pandey, District & Sessions Judge, Chamoli is transferred and posted as District & Sessions Judge, Nainital, vice Sri Ram Rattan Aggarwal.

No. 156. /UHC/Admin.A/2005

Dated: December 07, 2005.

Sri Ramesh Chandra Kukreti, Addl. District & Sessions Judge/2nd F.T.C., Dehradun is transferred and posted as District & Sessions Judge, Chamoli vice Sri Roop Deo Pandey.

By Order of the Court,

Sd/-

(V.K. Maheshwari)

Registrar General.